

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 23rd June, 2014

No.HC.VII-348 (Pt.-I)/2012/**3997**/A .### Hon'ble the High Court has been pleased to nominate the following Judicial Officers to attend an intensive training programme for the Master Trainers on Ubuntu-Linux, scheduled to be held from 21st July, 2014 to 26th July, 2014, in the Maharashtra Judicial Academy, Mumbai

Sl No	Name & Designation	e-mail	Contact No.
1.	Smti. Mezivolu T. Therieh, Chief Judicial Magistrate, Kohima, Nagaland	mezitheyo@yahoo.co.in mttherieh@indianjudiciary.gov.in	094360-05363
2.	Shri Inalo Zhimomi, Chief Judicial Magistrate, Dimapur, Nagaland	izhimomi@indianjudiciary.gov.in inalozhimomi@gmail.com	09436062187
3.	Dr. HTC Lalrinchhana, Chief Judicial Magistrate-cum-Sr. Civil Judge, Saiha, Mizoram	htcchhana@gmail.com	094361-58610
4.	Smti. Julie Lalrinzami, Civil Judge-cum-JMFC, Mamit, Mizoram	julielalrinzami@gmail.com	098622-15439

The nominated Officers are directed to carry their officially allotted laptops for the training programme ensuring that latest version of Ubuntu is installed in their laptops.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No.HC.VII-348 (Pt.-I)/2012/**3998 - 4017**/A, dated 23.06.2014

Copy forwarded for information and necessary action to:

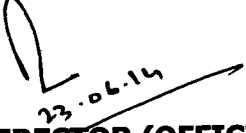
1. The Director, Judicial Academy, Assam.
2. **The Director, Maharashtra Judicial Academy, Uttan-Gorai Road, Uttan, Bhayandar (W), Ditricth Thane, Mumbai- 401 106.**
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
4. The Secretary to the Govt. of Mizoram, Justice & Law Department, Aizawl, Mizoram.
5. The Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

6. **Shri Ashok T. Ukrani, Member (Judicial), E-Committee, Supreme Court of India.**
7. The Registrar (Vigilance / Admn. / Judl.) Gauhati High Court, Guwahati.
8. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. **The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl. He is requested to inform the nominated participants of his State accordingly. Further, they are to be informed that they have to pay Rs. 1500/- per person per day towards lodging and boarding to Maharashtra Judicial Academy as per the procedure.**
10. The District & Sessions Judge, Kohima / Dimapur, Nagaland.
11. **The Central Project Coordinator, Bombay High Court, Fort, Mumbai-32.**
12. The Joint Registrar (Vig. / Judl. / PM & P / Admn.-I), Gauhati High Court, Guwahati.
13. **Smti. Mezivolu T. Therieh, Chief Judicial Magistrate, Kohima, Nagaland.**

14. **Shri Inalo Zhimomi, Chief Judicial Magistrate, Dimapur, Nagaland**
15. **Dr. HTC Lalrinchhana, Chief Judicial Magistrate-cum-Sr. Civil Judge, Saiha, Mizoram**
16. **Smti. Julie Lalrinzami, Civil Judge-cum-JMFC, Mamit, Mizoram**
17. The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this Notification in the official web site of the Gauhati High Court immediately.
18. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
19. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
20. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


23.06.14
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM